

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)**

**ORIGINAL PETITION NO. 06 OF 2019 &
IA NOS. 1426 & 1428 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Ayana Kadapa Renewable Power Private Limited ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Tanya Sareen for R-2

ORDER

Heard learned counsel for the parties.

Reserved for Orders.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg